

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/4137/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT-3, Guwahati.

Dated Guwahati, the September, 2021.

Sub:- **Station leave permission.**

Ref:- No. 911 dated 07.09.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the morning to evening of 08.09.2021**. The Member, MACT-1, Kamrup(M), Guwahati and in her absence the Member, MACT-2, Kamrup(M), Guwahati will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4140

Memo NO.HC.VII-76/98/4138-A, dated 9.9.2021

Copy to

1. The Member, MACT-1, Kamrup(M), Guwahati .
2. The Member, MACT-2, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court.

bly
09/09/21

JT.REGISTRAR (VIGILANCE)

Pda